

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 175 of 2015 in
DFR No. 645 of 2015**

Dated: 8th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Southern Power Distribution Appellant (s)
Co. of Andhra Pradesh Ltd. & Anr.**

Versus

Biomass Energy Developers Association & Ors. Respondent (s)

Counsel for the Appellant(s) : -

ORDER

None appears for the Applicant/Appellant.

List the matter on **17.11.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/mk